GOVERNMENT OF INDIA MINISTRY OF LABOUR AND EMPLOYMENT RAJYA SABHA UNSTARRED QUESTION NO. 185 TO BE ANSWERED ON 08.12.2022

SURVEY OF UNORGANISED WORKERS REGARDING AADHAAR CARDS 185. SHRI SUJEET KUMAR:

Will the Minister of Labour and Employment be pleased to state:

- (a)whether both the e-Shram and State portals which are to be integrated for all the States, including the State of Odisha, be seeded with Aadhaar, if so, the details thereof, if not, the reasons therefor;
- (b)whether Government has undertaken any survey of unorganised workers with respect to presence of Aadhaar cards and proof of residence, if so, the details thereof; and
- (c)whether Government is aware that the bank accounts of 3.9 crore workers, who are registered with the e-Shram portal aren't linked with Aadhaar, if so, the details thereof and the reaction of Government thereto?

ANSWER

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SHRI RAMESWAR TELI)

(a) & (b): Ministry of Labour & Employment has launched e-SHRAM portal, a National Database of the Unorganised Workers on 26th August, 2021 for registration of unorganised workers seeded with Aadhaar. One of the main objectives of the creation of the database is to share the database of unorganised workers with the State/UT government enabling them to identify the unorganised workers and facilitate social security and welfare schemes benefits to them. Ministry has issued data integration/sharing guidelines with e-SHRAM to All States/ UTs. Address of these workers at the time of registration is fetched from Aadhaar database. In addition, current and permanent addresses are also provided by the workers on self-declaration basis.

(c): As on 28th November 2022, approximately 7.6 crore workers out of 28.4 crore workers registered on e-SHRAM do not have their bank account linked with Aadhaar. Ministry has been advising such unorganised worker to update their details by revisiting e-Shram Portal.